NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/644/2017

NAME OF THE PETITIONER(S)

: SAI MARKETING (A PARTNERSHIP FIRM)

NAME OF THE RESPONDENT(S)

Name (in Capital)

: INLAND FACILITIES MANAGEMENT PVT LTD

UNDER SECTION

: 9 RULE 6

Represented by

Signature

Athiban Vijay Jos Aparajitha

Cauncel for Operational Creditor

Representing counsel for petitioner present and prayed for time to make submissions. Time is enlarged at request. Put up on 05.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)